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Ministry of Chemicals and Fertilizers [Fixation of retail prices of 37 formulations under Drugs (Prices Control) Order, 2013 Noti. No. S.O. 5975(E)]

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Maharashtra Gram Rakshak Dal Rules, 2017
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Maharashtra Appropriation (Vote on Account) Act, 2017
Vidarbha Irrigation Development Corporation Act, 1997
Vidarbha Irrigation Development Corporation (meetings for transaction of Business) Regulations, 2015
Maharashtra Public Trusts (Amendment) Ordinance, 2016
Maharashtra Land Revenue Code (Amendment) Ordinance, 2016
Meghalaya Legislative Assembly (Leader of the Opposition) (Salary and Allowance) Act, 1983
Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Amendment Act, 1995
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[Repealed]
Meghalaya Legislators' Salaries and Allowances (Amendment) Act, 2010
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Maharashtra Maritime Board (Passenger Levy) (Amendment) Regulations, 2017

Maharashtra Judicial Service (Amendment) Rules, 2016

Maharashtra Industrial Development (Amendment) Rules, 2015

Police Sub-Inspector Second Class Master and Police Sub-Inspector First Class Engine Driver, Group B (Non-Gazetted) (Recruitment) Rules, 2016

Maharashtra Motor Vehicles (Amendment) Rules, 2016

Tractor Driver, Group C in the Commissionerate of Animal Husbandry (Recruitment) Rules, 2015

Assistant Engineers (Civil), Grade II, in the Maharashtra Service of Engineers, Group B (Recruitment) (Amendment) Rules, 2017

Maharashtra Gram Rakshak Dal Rules, 2017

Additional Commissioner of Labour and Deputy Commissioner of Labour, Group A (Recruitment) Rules, 2016

Superintendent, Group-B (Non-Gazetted) and Senior Clerk, Group-C, in the Directorate of Languages under the Marathi Language Department (Recruitment) Rules, 2017

Junior Librarian, Group C, in the Directorate of Languages under the Marathi Language Department (Recruitment) Rules, 2017

Maharashtra Minor Minerals (Contribution to District Mineral Foundation) Rules, 2017

Maharashtra State Human Rights Commission (Recruitment and General Service Conditions), Rules, 2017

Maharashtra Employees of Private Schools (Conditions of Service) (Second Amendment) Rules, 2017

Maharashtra City Taxi Rules, 2017

Maharashtra Government Rules of Business (Amendment) Rules, 2017

Supervisor, Havaldar, Naik and Peon (Group-D) posts in the office of Sheriff of Mumbai (Recruitment) Rules, 2017

Drivers (Motor Cars and Jeeps), Group 'C' in the various Government Departments and the offices thereunder of the Government of Maharashtra (Recruitment) Rules, 2017

Maharashtra Legislative Council (Chairman and Deputy Chairman) and Maharashtra Legislative Assembly (Speaker and Deputy Speaker) Allowances (Amendment) Rules, 2017

Rajasthan Technical Education (Non-Engineering) Service Rules, 2010

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